

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.02.2026

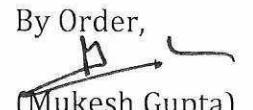
ORDER NO. 08 of 2026

Hon'ble President is pleased to partially modify roster order no. 212 of 2025 from **16.02.2026 to 18.02.2026** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 16.02.2026 to 18.02.2026 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:-

1. The hearing will take place by **virtual mode**.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/New Delhi/Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar